

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST

Date : 30th November, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 546/2016	Harinder Singh & Ors. Vs. M/s Prateek Buildtech (India) Pvt. Ltd. & Ors.	Mr. Gurbaksh Singh, Advocate for Applicant Mr. Rajiv Bansal, Sr. Advocate with Mr. Anirudh Singh, Advocate for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advocate for State of Haryana Mr. Ravindra Kumar, Advocate for R-2 Dr. Sandeep Singh, Advocate for State of UP Mr. Pradeep Mishra, Advocate for UPPCB Mr. Varun Thakur, Advocate
2.	Original Application No. 604/2016 (M.A. No. 396/2017)	Kudrat Sandhu Vs. State of Punjab & Ors.	Mr. Suryajyoti Singh Paul, Advocate for Applicant Ms. Kiran Bhardwaj, Advocate for R-1 & 4 Mr. Nikhil Nayyar, Advocate for R-3 Mr. Manoj Sharma, Advocate for R-5 Mr. Sanchar Anand, Advocate for R-6 Dr. Abhishek Atrey, Advocate for MoEF Ms. Deep Shikha Bharthi, Advocate Mr. Vivek Chib, Advocate Mr. Rajiv Bansal, Advocate for DDA Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajul Shrivastav, Advocate for MPPCB
3.	Appeal No. 234/2018 (M.A. No. 1465/2018, M.A. No. 1563/2018 & M.A. No. 1707/2018)	Charudatt Pandurang Koli & Ors. Vs. Maharashtra Pradesh Pollution Control Board & Ors.	Mr. Sangramsingh R. Bhonsle, Advocate for Appellant Mr. Liz Mathew, Advocate for R-4
FOR ADMISSION			
4.	Original Application No. 997/2018	Global Enterprises Vs. Delhi Pollution Control Committee & Ors.	Mr. Devendra Dedha & Mr. Ankur Tyagi, Advocates for Applicant
5.	Original Application No. 1001/2018 (M.A. No. 1690/2018)	Ranbir Singh Saroha Vs. Union of India & Ors.	Mr. Ranbir Singh Saroha, Applicant in person
6.	Original Application No. 1002/2018	Abhisht Kusum Gupta Vs. State of Uttar Pradesh & Ors.	Mr. Mahaling Pandarge, Advocate for Applicant

7.	Original Application No. 1003/2018	Jaya Prakash Dabral Vs. Prime Minister Gramin Sadak Yojana & Ors.	Mr. Jaya Prakash Dabral, Applicant in person
8.	Original Application No. 1005/2018	Lakhi Ram Vs. State of Haryana & Ors.	Mr. S. P. Yadav, Advocate for Applicant
9.	Original Application No. 1013/2018 (M.A. No.1708/2018)	Paramveer Singh Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Advocate for Applicant
10.	Original Application No. 1014/2018	M/s Jai Ambey Brick Kiln Co. & Ors. Vs. State of Punjab & Ors.	Ms. Meena Bansal & Mr. Anant Agarwal, Advocates for Applicant
11.	Original Application No. 1015/2018 (M.A. No. 1709/2018)	Veterans Forum for Transparency in Public Life Vs. Delhi Pollution Control Committee & Ors.	Mr. Rabin Majumder & Mr. Joydeep Mukherjee, Advocates for Applicant
12.	Original Application No. 1023/2018 (M.A. No. 1714/2018)	Vinaychand M. Shah Vs. The Administrator, UT of Daman & Diu & Ors.	Ms. Manisha Ambwani & Charu Ambwani, Advocates for Applicant
13.	M.A. No. 1695/2018 IN Original Application No. 424/2016	M/s. Mehdad & Anr. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Ishaan George, Advocate for Applicant

CASES AT SR. NO. 14 TO 20 WILL BE TAKEN-UP ON 13.12.2018 FOR HEARING

14.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Manish Kumar, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. P. Naresh & Mr. Dhruv Gupta, Advs. for R-3 Mr. Venkatesh, Adv. for R-5
15.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4
16.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB
17.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. I. S. Alag, Sr. Adv. with Mr. Kamal Kapoor, Adv. for R-1 Mr. Keshav Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP

18.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv. Mr. S. S. Sharma, Adv. for R-22
19.	Original Application No. 822/2017 (M.A. No. 1566/2017)	Mahesh Chandra Sharma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for R-3 & 6 Mr. Pradeep Misra, Adv. for R-4 Mr. Ajit Sharma, Adv. for R-5 Mr. Gaurav Agarwal, Adv. for R-7 & 8 Mr. Suresh Chandra Yadav, Adv. Mr. Satish Kumar, Adv. for CPCB
20.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Asha basu, Adv. for R-3
CASE AT SR. NO. 21 WILL BE TAKEN-UP ON 02.01.2019 FOR HEARING			
21.	M.A. No.1408/2018 IN Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Atif Suhrawardy, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 & 4 Mr. Ravindra Kumar, Adv. for Noida & Greater Noida Mr. Pradeep Mishra, Adv. for R-2 & 3
CASES AT SR. NO. 22 TO 28 WILL BE TAKEN-UP ON 07.01.2019 FOR HEARING			
22.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC
23.	Appeal No. 47/2018 (M.A. No. 493/2018) (Earlier Appeal No. 11/2017 (EZ) WITH	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. with Mrs. Rajdipa Behura, Adv. for R-2 Mr. Anil Dutt, Adv. Ms. Madheemila Bhattacharjee, Adv. Ms. Gitanjali Sreedhar, Adv.
24.	Original Application No. 171/2018 (M.A. No. 1013/2018) (Earlier O.A. No. 11/2018 (EZ)	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Neeraj K. Gupta, Adv. for R-2 Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh

25.	Original Application No. 366/2018 (M.A. No. 1551/2018, M.A. No. 1552/2018, M.A. No. 1555/2018 & M.A. No. 1556/2018)	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Kumar Abhishek, Adv. for R-1 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for R-2 to 6 Mr. Anuj Berry, Adv. for Applicant in M.As.
26.	Original Application No. 350/2018 (M.A. No. 830/2018)	Madicharla Satyanarayana & Anr. Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 3 & 5 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Atul Jha, Adv. for State of Chattisgarh Mr. P. Venket Reddy, Adv. for R-7 Mr. Shashank Bajpai, Adv. for State of Odisha
27.	Original Application No. 382/2018 (M.A. No. 873/2018) (PH)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Adv. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6
28.	Original Application No. 420/2018 (M.A. No. 1043/2018)	Jai Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Avneesh Arputham, Adv. for R-6 Ms. Soumya Priyadarshinee, Adv. for R-5 Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Manish Kumar, Adv. for State of HP Ms. Kritika Shukla, Adv. for NHAI

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